

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (S.J.) No.646 of 2019

Lokendra Yadav @ Naveen Jee **Appellant**

Versus

The State of Jharkhand **Respondent**

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

15/17.04.2021

As prayed for, post this case on 23.04.2021.

(Anubha Rawat Choudhary, J.)